

(e) what definite steps have been taken by the authorities against the Manager of the Patmohana colliery and what action has been taken to call regular Joint Consultative Committee meetings at least once a month in all coal mines, including Patmohana and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) to (e) Information is being collected and will be laid on the Table of the House.

#### Functioning of J.C.C. of collieries

2250. DR. SHANTI G. PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received representations dated the 2nd and 3rd December, 1980 regarding non-functioning of Joint Consultative Committees at the Colliery level, failure to clear statutory dues like gratuity etc. to the workers and poor maintenance of filtered plans and water pipes in the coal mines under Coal India mainly in ECL;

(b) if so, details thereof;

(c) how many filtered plants are there in ECL and how many are properly functioning and details thereof colliery-wise;

(d) in how many mines water pipes are defective and require to be repaired and changed and details thereof;

(e) how many workers who have retired and found medically unfit in 1978, 1979 and 1980 have not been paid their gratuity and other legal dues, colliery-wise figures for ECL and CCL mines; and

(f) what steps have been taken to investigate into the above allegations and remove the grievances of workers and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Some details given in the letters relate to non-functioning of the filtered water plant and of the pipelines in Parbelia colliery of ECL, delay in payment of L.T.C. money, delay in payment of gratuity and other dues in time.

(c) to (f) Information is being collected and will be laid on the Table of the House.

2251. [Transferred to the 18th December, 1980].

#### Haldia petro-chemical project

2252. SHRI BHUPESH GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he had visited Haldia recently;

(b) if so, what is the present stage of consideration of the petro-chemical project in Haldia; and

(c) what are the reasons for delay in approving/starting the project?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) and (c) The Detailed Project Report submitted by the West Bengal Industrial Development Corporation and the financial arrangements proposed for this project have been examined and a final decision is expected to be taken shortly.

#### Accommodation facility to AIR/Doordarshan staf

2253. SHRI P. N. SUKUL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government are contemplating to provide accommodation facilities to the T. V./A.I.R. staff?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M. JOSHI): As regards AIR, staff quarters; already exist at some of